



Date: 13.10.2026

Sr. No.	ITA/MA/SA No.	Name of the case	Bench	Date of hearing	Order Pronounced Date	Result
Author: Sh. Laliet Kumar, JM				Co-Author: Sh. Vijay Varma, AM		
1	ITA No. 1245/Chd/25	ACIT Vs Sukhbir Agro Co	B	07.10.2026	13.10.2026	Dismissed
2	ITA No. 243/Chd/26	Indian Institute of Management	A	12.10.2026	12.10.2026	Allowed
3	ITA No. 917/Chd/26	Ajanta Educational Centre	A	12.10.2026	13.10.2026	Dismissed
Author: Sh. Vijay Varma, AM				Co-Author: Sh. Laliet Kumar, JM		
1	ITA No. 1283/Chd/26	Late Smt. Rajo Devi	A	12.10.2026	13.10.2026	Partly Allowed
2	SA No. 54/Chd/26	Rachna Chaudhry	A	13.10.2026	13.10.2026	Allowed
3 & 4	ITA Nos . 265 & 266/Chd/26	Shivani Kamboj	B	08.10.2026	12.10.2026	Allowed
5 to 12	ITA Nos . 795 to 802/Chd/26	The CD Coop. Credit Society	B	06.10.2026	12.10.2026	Allowed
Author: Sh. Rajesh Damodarlal Sharma, JM, JM				Co-Author: Sh. Manoj Kumar Aggarwal, AM		
1	ITA No. 14/Chd/26	Ishwar Chand Garg	A	08.10.2026	12.10.2026	Allowed
2	ITA No. 340/Chd/26	Gursharan Singh	A	08.10.2026	12.10.2026	Allowed
3	ITA No. 940/Chd/26	Bhagwan Datt	A	08.10.2026	12.10.2026	Allowed
4	ITA No. 845/Chd/26	-do-	A	08.10.2026	12.10.2026	Dismissed
Author: Sh. Laliet Kumar, JM						
1	ITA No. 938/Chd/26	Shri Krishna Educational Society	SMC	07.10.2026	13.10.2026	Partly Allowed
2	ITA No. 231/Chd/26	Subhash Kumar	SMC	05.10.2026	13.10.2026	Partly Allowed
3	ITA No. 388/Chd/26	Surinder Singh Bagga	SMC	08.10.2026	13.10.2026	Partly Allowed

Assistant Registrar